

आयकर अपीलीय अधिकरण "ए" न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, AM  
AND SHRI PARTHA SARATHI CHAUDHURY, JM

आयकर अपील सं. / ITA No.356/PUN/2018  
निर्धारण वर्ष / Assessment Year : 2014-15

Ramesh Govind Wable. ....अपीलार्थी / Appellant  
783, 2-B, 3<sup>rd</sup> Floor,  
Vishnu Prasad,  
Near Kamala Nehru Park,  
Pune – 411 004.

PAN : AAMPW6050G.

बनाम / V/s.

The Dy. Commissioner of Income Tax,  
Circle – 3, Pune. ....प्रत्यर्थी / Respondent

Assessee by : None.  
(Withdrawal Application filed).  
Revenue by : Shri S.P. Walimbe.

सुनवाई की तारीख / Date of Hearing : 03.02.2021  
घोषणा की तारीख / Date of Pronouncement : 03.02.2021

**आदेश / ORDER**

The appeal filed by the assessee is directed against the order of the Id. Commissioner of Income Tax (Appeals), Pune – 3 dated 31.10.2017 for the Assessment Year 2014-15.

2. Before us, the appellant filed an application dated nil seeking permission to withdraw the appeal on the ground that the issue involved in this appeal stands settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by Principal Commissioner of Income Tax, Pune – 2.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on this 3<sup>rd</sup> day of February, 2021.

**Sd/-**  
**(PARTHA SARATHI CHAUDHURY)**  
न्यायिक सदस्य/JUDICIAL MEMBER

**Sd/-**  
**(INTURI RAMA RAO)**  
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 3<sup>rd</sup> February, 2021.  
Yamini

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A), Pune – 3.
4. The Pr.CIT-2, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “ए” बेंच,  
पुणे / DR, ITAT, “A” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.